



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Jun/202223/6

DATED: 28/06/2022

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Jun/202223/6 dated 28/06/2022 of Norms Committee - II for the year 2022-23 was held on 28/06/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Shaish Kumar, Consultant (TEC-1)	Technical Consultant, DGFT
2	Shri V. C. Agarwal, Consultant (TEC-3)	Technical Consultant, DGFT
3	Shri S. K. Bhatnagar, consultant (SKB)	Technical Consultant, DGFT
4	Ms Jenny Charan, Consultant	MeitY

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT
2	Smt. Smitha Viju, FTDO	DGFT

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MW WIRETEC PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00001171AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	2 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MUNDRA SOLAR ENERGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001100AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Calculation of requirement of each input with justification. 2. Use/function of each item of import in export items. 3. Wastage at each stage of manufacture with supporting calculations. 4. Size of wafers to be imported. The case stands deferred.	

Case No.	3 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	OLECTRA GREENTECH LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM REVIW00001088AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has filed the application for reviewing the AA No. 0910063581 dated 04.05.2016. Further, it was noted that no record was found on DGFT BO Portal for the said Advance Authorization. Hence, it is not possible to review the case without knowing the last decision of the Norms Committee of the case. Therefore, the Committee decided to seek the details of the case from concerned RA & the applicant. The case stands deferred.	

Case No.	4 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	CARCLO TECHNICAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000345AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	5 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TRAFOMECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00237937AM22
RA File Number	072404000216 AM13
Licence No and Date	0710090674/11/09/2012
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	6 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00000879AM23
RA File Number	072404000002 AM15
Licence No and Date	0710104026/12/05/2014
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	7 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00276697AM22
RA File Number	052304000509 AM15
Licence No and Date	0510393185/13/02/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	8 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HONDA INDIA POWER PRODUCTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00001014AM23
RA File Number	052304000527 AM15

Licence No and Date	0510393567/13/03/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	9 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00277488AM22
RA File Number	052304000053 AM16
Licence No and Date	0510394385/29/05/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	10 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WAGO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00000949AM23
RA File Number	052404000275 AM17
Licence No and Date	0510399673/09/09/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	11 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM REVIW00000045AM23
RA File Number	318304000099 AM17
Licence No and Date	3110066383/25/10/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TRAFOMECA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105001065AM19
RA File Number	072404000329 AM17
Licence No and Date	0710110958/12/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	13 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ELECTRO FIBRES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00293014AM22
RA File Number	072404000348 AM17
Licence No and Date	0710110983/18/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	14 / NC/2/MEET/Jun/202223/6
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Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105001080AM19
RA File Number	072404000296 AM18
Licence No and Date	0710112727/23/01/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	15 / NC/2/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00346221AM22
RA File Number	092404000169 AM19
Licence No and Date	0910066469/18/07/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 06/81 dated 26.06.2019 as per comments of DHI. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (TEC-3) for examination & comments. The matter was deliberated in the meeting and after due deliberation, the Committee decided to revise the ad-hoc norms as per comments of Consultant (TEC-3) given vide email dated 27.06.2022 as under: 1. The quantity of import items at Sl. No. 1 & 2 may be allowed as net plus 1% wastage or as applied, whichever is lower. 2. The quantity of import item at Sl. No. 3 may be allowed on net to net basis. 3. The quantity of import items at Sl. No. 4 & 5 may be allowed as net plus 5% wastage or as applied, whichever is lower. 4. The quantity of import items at Sl. No. 6 to 7 may be allowed as per GN-4. RA concerned may take suitable consequential action accordingly.	

Case No.	16 / NC/2/MEET/Jun/202223/6
Case Status	Case Approved

Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00346176AM22
RA File Number	092404000152 AM19
Licence No and Date	0910066468/18/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 06/81 dated 26.06.2019 as per comments of DHI. Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (TEC-3) for examination & comments. The matter was deliberated in the meeting and after due deliberation, the Committee decided to revise the ad-hoc norms as per comments of Consultant (TEC-3) given vide email dated 27.06.2022 as under: 1. The quantity of import items at Sl. No. 1, 2 & 3 may be allowed as net plus 1% wastage or as applied, whichever is lower. 2. The quantity of import item at Sl. No. 4 may be allowed on net to net basis. 3. The quantity of import items at Sl. No. 5 & 6 may be allowed as net plus 5% wastage or as applied, whichever is lower. 4. The quantity of import items at Sl. No. 7 to 10 may be allowed as per GN-4 RA concerned may take suitable consequential action accordingly.	

Case No.	17 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00271204AM22
RA File Number	072404000260 AM19
Licence No and Date	0710114552/14/02/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	18 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SHIVAM IRON & STEEL COMPANY LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00000077AM23
RA File Number	022404000190 AM19
Licence No and Date	0210209059/20/03/2019
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application, total correspondence & copy of comments of other TE to examine the case.	

Case No.	19 / NC/2/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00283848AM22
RA File Number	052304000055 AM20
Licence No and Date	0510410481/06/05/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 04/81 dated 17.06.2020 as per comments of Consultant (TEC-3). Now, the applicant has applied for reviewing the ratified ad-hoc norms. The case was referred to Consultant (TEC-3) for examination & comments. Consultant (TEC-3) informed via email dated 27.06.2022 that as per test report minimum coating thickness is 3.5 mm with minimum thickness of 210 micron for epoxy and 280 micron for adhesive, balance thickness for PE is 3010 micron which was earlier taken as 2760 micron. Hence, with this correction requirement of PE may be revised. Further, the matter was deliberated in the meeting and after due deliberation, the Committee decided to revise the ad-hoc norms as per comments received from Consultant (TEC-3) vide email dated 27.06.2022, as under: 1. The thickness (2760 micron) of export item may be amended as “3010 micron”. 2. The import item at Sl. No. 4 (X-Ray Film) may be deleted. 3. The quantity of import item at Sl. No. 8 may be allowed as 1893MT. Note: The decision for rest of the import items shall remain unchanged as decided in the Meeting No. 04/81 dated 17.06.2020. RA concerned may take suitable consequential action accordingly.	

Case No.	20 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000203AM20
RA File Number	052404000272 AM20
Licence No and Date	0510411476/09/08/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that Consultant (TEC-1) has given comments vide email dated 28.06.2022 for few import items. The case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-3) for comments on rest of the import items. The case stands deferred.	

Case No.	21 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000272AM20
RA File Number	039504000618 AM20
Licence No and Date	0310832137/10/10/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	22 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SHIVAM IRON & STEEL COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000280AM20
RA File Number	022404000099 AM20
Licence No and Date	0210209475/14/10/2019
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	23 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000363AM20
RA File Number	022404000143 AM20
Licence No and Date	0210209635/20/12/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	24 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000716AM21
RA File Number	092404000501 AM20
Licence No and Date	0910068356/09/01/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was issued on 22.06.2022 for furnishing the requisite information within 15days. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	25 / NC/2/MEET/Jun/202223/6
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Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000423AM20
RA File Number	052404000692 AM20
Licence No and Date	0510413469/29/01/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	26 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00001024AM23
RA File Number	522404000074 AM20
Licence No and Date	5210043347/28/02/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case	

Case No.	27 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WINOMECHANIC PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000525AM21
RA File Number	042404000017 AM21
Licence No and Date	0410166751/12/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and Consultant (TEC-1) informed vide email dated 28.06.2022 that the applicant's reply dated 03.06.2022 is deficient. Therefore, the Committee decided to ask	

the applicant to furnish the following information/documents as per comments of the TE:

1. Function of import item No. 25 (vacuum film) in manufacturing process whether it is raw material or consumable.
2. The import item No. 42 is a thinner, hence wastage cannot be 20.70%. It should be 100 %, hence material balance will differ. Please explain.
3. Generic name of import item No. 43.
4. Length and diameter of import item No. 52 (copper rod).

The case stands deferred.

Case No.	28 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001017AM23
RA File Number	NA
Licence No and Date	0510414181/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	29 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001018AM23
RA File Number	NA
Licence No and Date	0510414182/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	30 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000536AM21
RA File Number	039504000059 AM21
Licence No and Date	0310836231/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that Consultant (TEC-3) has given comments vide email dated 27.06.2022 for few of import items. The case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-1) for comments on rest of the import items. The case stands deferred.	

Case No.	31 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000537AM21
RA File Number	039504000050 AM21
Licence No and Date	0310836232/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that Consultant (TEC-3) has given comments vide email dated 09.05.2022 for few of import items. The case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-1) for comments on rest of the import items. The case stands deferred.	

Case No.	32 / NC/2/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	VIRGO LAMINATES LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date			
HQ File Number	018105000539AM21		
RA File Number	052404000050 AM21		
Licence No and Date	0510414200/18/05/2020		
Norms Committee Decision:			
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments received from Consultant (TEC-1) vide email dated 28.06.2022, as under:			
Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	39019090	FR Granule (Mineral Filled PE Resin)	1.07Kgs/Kg content in the export product
2	39219099	Adhesive Film (Relevant Thickness)	1.02Kgs/Kg content in the export product
3	76061190	Aluminium Top Coil (Relevant Thickness)	1.02Kgs/Kg content in the export product
4	76071994	Aluminium Bottom Coil (Relevant Thickness)	1.02Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	33 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WINOMECHANIC PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000564AM21
RA File Number	042404000026 AM21
Licence No and Date	0410166794/02/06/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and Consultant (TEC-1) informed vide email dated 28.06.2022 that the applicant's reply dated 09.06.2022 is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Function of import item at Sl. No. 24 (vacuum film) in manufacturing process whether it is raw material or consumable.
2. Import item at Sl. No. 33 is a thinner, hence wastage cannot be 23.46 %. It should be 100 %, hence material balance will differ. Please explain.
3. Generic name of import item No. 42.

The case stands deferred.

Case No.	34 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000565AM21
RA File Number	072404000056 AM21
Licence No and Date	0710116545/03/06/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 13.05.2022 followed by a reminder on 02.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	35 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00000401AM23
RA File Number	052304000041 AM21
Licence No and Date	0510414336/05/06/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	36 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000574AM21
RA File Number	022404000018 AM21
Licence No and Date	0210209908/08/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	37 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000578AM21
RA File Number	039504000099 AM21
Licence No and Date	0310836620/10/06/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Specific name of import item with catalogue. The case stands deferred.	

Case No.	38 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SUMRIDHI ALUMINIUM PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00000873AM23
RA File Number	052404000101 AM21
Licence No and Date	0510414397/15/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	39 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000609AM21
RA File Number	042404000020 AM21
Licence No and Date	0410166845/25/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	40 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000610AM21
RA File Number	042404000021 AM21
Licence No and Date	0410166846/25/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	41 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000626AM21
RA File Number	039404000197 AM21
Licence No and Date	0310837058/07/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per the comments of the TE: 1. Net content of themoplastic powder in export. 2. Past three year production/ consumption data duly certified by GST in weight terms. The case stands deferred.	

Case No.	42 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000644AM21
RA File Number	022404000046 AM21
Licence No and Date	0210209991/21/07/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	43 / NC/2/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000657AM21
RA File Number	052304000088 AM21
Licence No and	0510414751/28/07/2020

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments received from Consultant (TEC-3) vide email dated 27.06.2022, as under: 1. The quantity of import items at Sl. No. 1 & 7 may be allowed as 1.01Kgs/Kg content in the export product. 2. The quantity of import items at Sl. No. 2 to 4 & 9 to 11 may be allowed as 1.05Kgs/Kg content in the export product. 3. The quantity of import item at Sl. No. 5 may be allowed as 1.02Kgs/Kg content in the export product. 4. The quantity of import items at Sl. No. 6 may be allowed as 1.01Kgs/Kg content in the export product and the words "Copper Foil" may be deleted. 5. The quantity of import item at Sl. No. 8 may be allowed as 1.02 Sq. mtr./Sq. mtr. content in the export product. RA concerned may take suitable consequential action accordingly.	

Case No.	44 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WINOMECHANIC PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000665AM21
RA File Number	042404000053 AM21
Licence No and Date	0410166929/30/07/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	45 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000688AM21
RA File Number	022404000057 AM21
Licence No and Date	0210210037/13/08/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	46 / NC/2/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000705AM21
RA File Number	092404000271 AM21
Licence No and Date	0910069084/21/08/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments received from Consultant (TEC-3) vide email dated 27.06.2022, as under:

Sl. No.	ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	85042100	500 KVA 11000/433 V Three Phase Transformers (Aluminium Wound) Oil Cooled (Weight = 2400Kg/Unit)	18 Number	1	72251100	CRGO Silicon Electrical Steel Coils - IS 3024-2015	Net plus 1% wastage or as applied, whichever is lower
				2	76011040	Aluminium Wire Rods	Net plus 1% wastage or as applied, whichever is lower
2	85042200	800 KVA 11000/433 V Three Phase Transformers (Aluminium Wound) Oil Cooled (Weight = 3100Kg/Unit)	23 Number	3	27101990	Transformer Oil	Net to net

3	85042200	1000 KVA 11000/433 V Three Phase Transformers (Aluminium Wound) Oil Cooled (Weight = 3550Kg/Unit)	23 Number	4	85049010	Monoblock Bushings	Net to net as per GN-4
RA concerned may take suitable consequential action accordingly.							

Case No.	47 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000720AM21
RA File Number	022404000063 AM21
Licence No and Date	0210210068/28/08/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	48 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WINOMECHANIC PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000728AM21
RA File Number	042404000084 AM21
Licence No and Date	0410167028/03/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	49 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00000402AM23
RA File Number	052304000170 AM21
Licence No and Date	0510415183/11/09/2020
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	50 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	STEEL AIIDS ENTERPRISE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00000078AM23
RA File Number	039504000387 AM21
Licence No and Date	0310838455/24/09/2020
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	51 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	NICO EXTRUSIONS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00001152AM23

RA File Number	039504001229 AM20
Licence No and Date	0310838703/05/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	52 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000784AM21
RA File Number	022404000089 AM21
Licence No and Date	0210210142/06/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	53 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000786AM21
RA File Number	052404000337 AM21
Licence No and Date	0510415441/08/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply has been received. Therefore, the Committee decided to refer the applicant's reply to concerned TE for examination of the case. The case stands deferred.	

Case No.	54 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00001023AM23
RA File Number	522404000055 AM21
Licence No and Date	5210043564/15/10/2020
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	55 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000805AM21
RA File Number	052304000250 AM21
Licence No and Date	0510415613/23/10/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	56 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000828AM21
RA File Number	092404000446 AM21
Licence No and Date	0910069442/04/11/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	57 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000831AM21
RA File Number	039504000503 AM21
Licence No and Date	0310839387/06/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	58 / NC/2/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000839AM21
RA File Number	052304000238 AM21
Licence No and Date	0510415792/09/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments received from Consultant (TEC-3) vide email dated 28.06.2022, as under:	
Export Items: The following words may be added in the description of export items: “Surface area to be coated 37708.7 Sq. mtr. for 3mm & 2074.7 Sq. mtr. for 3.5 mm Coating thickness (i) Epoxy 100 micron (ii) Adhesive 220 micron (iii) Polyethylene 2680 micron for 3 mm & 3180 micron for 3.5 mm” Import Items:	

1. The description & quantity of import item at Sl. No. 1 may be allowed **as per Sl. No. 1 of SION C-593.**
2. The **total quantity** of import items at Sl. No. 2 & 3 (**Relevant Welding Wire**) may be allowed as **4Kg/MT content in the export product.**
3. The quantity of import items at Sl. No. 4 & 6 (**Relevant welding flux & CO₂ Wire**) may be allowed as applied for and value restricted upto 0.7% of FoB value.
4. Import item at Sl. No. 5 (**X-Ray Film**) may be **deleted.**
5. The quantity of import item at Sl. No. 7 (**Relevant Steel Shots/Grits**) may be allowed as applied for and value restricted upto 0.2% of FoB value of coated pipes & bends.
6. The quantity of import item at Sl. No. 8 (**Relevant Sintered Powder**) may be allowed as **1.05Kgs/Kg content in the export product.**
7. The quantity of import item at Sl. No. 9 (**Relevant Adhesive**) may be allowed as 9.90MT.
8. The quantity of import item at Sl. No. 10 (**HDPE**) may be allowed as 129.90MT.
9. The quantity of import item at Sl. No. 11 (**Relevant Wire mesh**) may be allowed as 1.02Kgs/Kg content in the export product.
10. The quantity of import item at Sl. No. 12 (**OPC Cement**) may be allowed as 1.05Kgs/Kg content in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	59 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000843AM21
RA File Number	039504000493 AM21
Licence No and Date	0310839468/10/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	60 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

HQ File Number	018105000844AM21
RA File Number	342404000216 AM21
Licence No and Date	3410046534/10/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	61 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000848AM21
RA File Number	042404000123 AM21
Licence No and Date	0410167269/11/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	62 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000845AM21
RA File Number	039504000514 AM21
Licence No and Date	0310839475/11/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	63 / NC/2/MEET/Jun/202223/6
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Case Status	Case Deferred
Party Name	KSH INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000846AM21
RA File Number	039404000610 AM21
Licence No and Date	0310839491/11/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. In export, net content of import item at Sl. No. 2 & 3 have been indicated as 4.8MT & 8.36 MT respectively, while import is 3MT each, while indigenous input has been shown as nil. Please explain the material balance. 2. Percentage of solid content of PVF varnish. The case stands deferred.	

Case No.	64 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	018105000855AM21
RA File Number	039504000506 AM21
Licence No and Date	0310839528/12/11/2020
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	65 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TECHNO SPRINGS INDIA PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00038979AM21

RA File Number	05AA04018946 AM21
Licence No and Date	0511000186/15/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00039571AM21
RA File Number	03AA04011814 AM21
Licence No and Date	0311000173/16/12/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	67 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00001050AM23
RA File Number	52AA04004561 AM21
Licence No and Date	5211000045/18/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	68 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred

Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00043876AM21
RA File Number	07AA04006097 AM21
Licence No and Date	0711000098/21/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	69 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00044930AM21
RA File Number	56AA04001264 AM21
Licence No and Date	5611000015/22/12/2020
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE:	
1. Net weight of export product.	
2. Net weight of import item.	
3. Details of indigenous input with quantity.	
4. Material balance between in import and export in weight terms.	
The case stands deferred.	

Case No.	70 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00045744AM21

RA File Number	05AA04020219 AM21
Licence No and Date	0511000401/23/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	71 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00046984AM21
RA File Number	02AA04006425 AM21
Licence No and Date	0211000087/24/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	72 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00048138AM21
RA File Number	03AA04013987 AM21
Licence No and Date	0311000308/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	73 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred

Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00048537AM21
RA File Number	03AA04014677 AM21
Licence No and Date	0311000402/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	74 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00052208AM21
RA File Number	03AA04014021 AM21
Licence No and Date	0311000356/01/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 22.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	75 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00052453AM21
RA File Number	08AA04005674 AM21
Licence No and Date	0811000264/01/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 09.06.2022 followed by a reminder on 24.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to **send final reminder** to the applicant for furnishing the requisite information within 15 days.

The case stands deferred.

Case No.	76 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00053775AM21
RA File Number	03AA04012072 AM21
Licence No and Date	0311000623/04/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	77 / NC/2/MEET/Jun/202223/6				
Case Status	Case Approved				
Party Name	ARJAN IMPEX PRIVATE LIMITED				
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022				
HQ File Number	HQRNORM APPLY 00053860AM21				
RA File Number	05AA04021047 AM21				
Licence No and Date	0511000548/04/01/2021				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0510415739 dated 04.11.2020 on the recommendation of Consultant (TEC-3) as under:					
ITCHS	Export Item	Export Quantity	ITCHS	Import Item	Recommended Quantity

Code			Code		
73239390	Table Kitchen And Other House Hold Article Made Of Stainless Steel With Or Without Handel / Lid/ Antiskid Gasket Irrespective Of What Material The Handel/ Lid/Antiskid Gasketmay Have Been Made Ofmagnetic/Non Magnetic(Dia 110 TO 450 mm Thickness 0.17mm TO 0.60 mm Grade 200 Series)	255000 Kgs	72199090	Stainless Steel Circles Magnetic/Non Magnetic	1.07Kgs/Kg content in the export product

Note: The grade and thickness of imported stainless steel should be matched with the grade and thickness of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	78 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00054365AM21
RA File Number	04AA04005069 AM21
Licence No and Date	0411000128/04/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

	79 / NC/2/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	PADIA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

HQ File Number	HQRNORM APPLY 00054537AM21				
RA File Number	05AA04021860 AM21				
Licence No and Date	0511000571/04/01/2021				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
72224020	Stainless Steel Blanks - Assorted Shapes - Made From Non Magnetic Grade 201 Series Thickness 0.10 mm to 2 mm	71 MT	72199090	Stainless Steel Coils Non Magnetic Grade 201 Series Thickness 0.10 mm to 2 mm	78.10MT @ 1.10Kgs/Kg content in the export product
Note: The grade and thickness of imported stainless steel should be matched with the grade and thickness of the export product. RA concerned may take suitable consequential action accordingly.					

Case No.	80 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DIAMOND METAL SCREENS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00055115AM21
RA File Number	07AA04006348 AM21
Licence No and Date	0711000219/05/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. Process flow chart & wastage at each stage of operation. 2. What is the weight of each sheet before perforating and after perforating? 3. What is the use of scrap generated during perforating?	

The case stands deferred

Case No.	81 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00059610AM21
RA File Number	03AA04015189 AM21
Licence No and Date	0311000602/11/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	82 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00059819AM21
RA File Number	03AA04015765 AM21
Licence No and Date	0311000710/11/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00060452AM21
RA File Number	03AA04017008 AM21
Licence No and Date	0311000816/12/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. As per the application on the BO portal, it is noted that the description of export and import items' width and thickness are the same. However, wastage has claimed 11.75% according to Appendix 4E. Submit process in detail and wastage at each stage of operation. 2. What is the role of PVC? Is it used for surface protection or for any other purpose? 3. Process of manufacturing of the export product. The case stands deferred	

Case No.	84 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00061739AM21
RA File Number	07AA04007135 AM21
Licence No and Date	0711000289/13/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	85 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00062005AM21
RA File Number	07AA04007157 AM21
Licence No and	0711000301/13/01/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	86 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00062083AM21
RA File Number	05AA04021419 AM21
Licence No and Date	0511000707/13/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	87 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DEWAN & SONS
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00063432AM21
RA File Number	05AA04024057 AM21
Licence No and Date	0511000815/15/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 22.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	88 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00065090AM21
RA File Number	05AA04024214 AM21
Licence No and Date	0511000813/18/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	89 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00065869AM21
RA File Number	04AA04005657 AM21
Licence No and Date	0411000204/19/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	90 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00065985AM21

RA File Number	04AA04005663 AM21
Licence No and Date	0411000205/19/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	91 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00067802AM21
RA File Number	03AA04019985 AM21
Licence No and Date	0311001178/21/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	92 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00067834AM21
RA File Number	31AA04005515 AM21
Licence No and Date	3111000109/21/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00067167AM21
RA File Number	03AA04015312 AM21
Licence No and Date	0311000624/21/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SUTTATTI ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00069146AM21
RA File Number	31AA04004923 AM21
Licence No and Date	3111000112/23/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

HQ File Number	HQRNORM APPLY 00069627AM21
RA File Number	03AA04012296 AM21
Licence No and Date	0311000963/25/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	96 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00070094AM21
RA File Number	03AA04020035 AM21
Licence No and Date	0311001215/25/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	97 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00070848AM21
RA File Number	03AA04018289 AM21
Licence No and Date	0311001031/27/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	98 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00072020AM21
RA File Number	02AA04007730 AM21
Licence No and Date	0211000217/28/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	99 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00074635AM21
RA File Number	07AA04007913 AM21
Licence No and Date	0711000400/01/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	100 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00001051AM23

RA File Number	52AA04006312 AM21
Licence No and Date	5211000239/01/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DYNAMIC CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00074343AM21
RA File Number	13AA04005670 AM21
Licence No and Date	1311000134/01/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	102 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00075890AM21
RA File Number	09AA04004073 AM21
Licence No and Date	0911000249/03/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	103 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00077618AM21
RA File Number	04AA04006225 AM21
Licence No and Date	0411000303/05/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	104 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00079257AM21
RA File Number	03AA04022223 AM21
Licence No and Date	0311001509/08/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00081196AM21
RA File Number	05AA04029980 AM21
Licence No and Date	0511001209/10/02/2021

Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	106 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00081202AM21
RA File Number	09AA04003620 AM21
Licence No and Date	0911000291/10/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	107 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00081438AM21
RA File Number	03AA04022175 AM21
Licence No and Date	0311001521/11/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Thickness and width of import items at Sl. No. 1, 2 & 3. 2. Width of export item.	

3. Exact name and % solid content of import items at Sl. No. 4 and 5.
4. Material balance between import and export in terms of weight and solid content of import item No. at Sl. No. 4 and 5 and wastage claimed.
5. Justification of 7% wastage in slitting in terms of width of export and import.
6. Commercial value of waste generated of aluminium foil.

The case is deferred.

Case No.	108 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00081505AM21
RA File Number	042104000450 AM21
Licence No and Date	0411000329/11/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	109 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00082566AM21
RA File Number	03AA04023238 AM21
Licence No and Date	0311001697/12/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

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Case No.	110 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	J M W INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00083074AM21
RA File Number	05AA04030461 AM21
Licence No and Date	0511001268/12/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	111 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00084255AM21
RA File Number	56AA04001819 AM21
Licence No and Date	5611000115/15/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	112 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00084905AM21
RA File Number	04AA04005668 AM21
Licence No and Date	0411000267/16/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00084906AM21
RA File Number	04AA04006570 AM21
Licence No and Date	0411000320/16/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	114 / NC/2/MEET/Jun/202223/6				
Case Status	Case Approved				
Party Name	ALUTOP				
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022				
HQ File Number	HQRNORM APPLY 00085328AM21				
RA File Number	07AA04007809 AM21				
Licence No and Date	0711000491/16/02/2021				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity

76071995	Painted Aluminum Sheets of thickness less than or equal to 0.20 mm grade 8011 (Net content of Aluminum sheets 49505 Kgs)	49505 Kgs	76071190	Aluminium Sheet of Thickness Less Than Or Equal to 0.20mm Grade AA 8011	49752.52Kgs with 0.5% wastage on net weight of aluminium sheets in the export product.
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Note: The thickness and grade of imported aluminium sheets should be matched with grade and thickness of the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	115 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00085757AM21
RA File Number	04AA04006831 AM21
Licence No and Date	0411000346/17/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	116 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00086024AM21
RA File Number	04AA04005277 AM21
Licence No and Date	0411000149/17/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	117 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00087245AM21
RA File Number	03AA04023276 AM21
Licence No and Date	0311001714/19/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	118 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	STEEL AIDS ENTERPRISE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00087762AM21
RA File Number	03AA04023152 AM21
Licence No and Date	0311001671/19/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send a reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	119 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

HQ File Number	HQRNORM APPLY 00089841AM21
RA File Number	05AA04032789 AM21
Licence No and Date	0511001370/23/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	120 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00091325AM21
RA File Number	02AA04009721 AM21
Licence No and Date	0211000338/24/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	121 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00091459AM21
RA File Number	05AA04035008 AM21
Licence No and Date	0511001421/24/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	122 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00001054AM23
RA File Number	52AA04007440 AM21
Licence No and Date	5211000386/26/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00093017AM21
RA File Number	04AA04005542 AM21
Licence No and Date	0411000296/26/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	124 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	KHK PRESSINGS AND FORGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00094794AM21
RA File Number	56AA04002443 AM21
Licence No and	5611000151/01/03/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/2/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00100433AM21
RA File Number	04AA04006570 AM21
Licence No and Date	0411000320/10/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 113. Therefore, Committee decided to reject the case.	
The case stands rejected.	

Case No.	126 / NC/2/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00102300AM21
RA File Number	03AA04017862 AM21
Licence No and Date	0311002403/12/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 13.05.2022 followed by reminders on 28.05.2022 & 12.06.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.	
RA concerned may take suitable consequential action accordingly.	

Case No.	127 / NC/2/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00102302AM21
RA File Number	03AA04021792 AM21
Licence No and Date	0311001544/12/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 13.05.2022 followed by reminders on 28.05.2022 & 12.06.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	128 / NC/2/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	VALMONT STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00105620AM21
RA File Number	31AA04007309 AM21
Licence No and Date	3111000225/17/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 13.05.2022 followed by reminders on 28.05.2022 & 12.06.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	129 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM REVIW00001056AM23
RA File Number	52AA04008579 AM21
Licence No and Date	5211000532/24/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	130 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00117496AM21
RA File Number	04AA04008613 AM21
Licence No and Date	0411000566/31/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	131 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00031108AM22
RA File Number	03AA04007683 AM22
Licence No and Date	0311003496/03/05/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 22.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	132 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00032829AM22
RA File Number	03AA04007667 AM22
Licence No and Date	0311003556/05/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 22.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	133 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00036304AM22
RA File Number	03AA04011904 AM22
Licence No and Date	0311003674/09/05/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 22.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	134 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00037019AM22
RA File Number	52AA04002219 AM22
Licence No and Date	5211000709/10/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 23.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	135 / NC/2/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00040311AM22
RA File Number	07AA04002079 AM22
Licence No and Date	0711001089/13/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 followed by reminders on 03.05.2022 & 18.05.2022 were issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 22.06.2022 to the applicant.	

However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	136 / NC/2/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00047884AM22
RA File Number	07AA04004722 AM22
Licence No and Date	0711001150/21/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 followed by reminders on 03.05.2022 & 18.05.2022 were issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 17.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly	

Case No.	137 / NC/2/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00049752AM22
RA File Number	07AA04004967 AM22
Licence No and Date	0711001163/24/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 followed by reminders on 03.05.2022 & 18.05.2022 were issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 22.06.2022 to the applicant.	

However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	138 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ULTRA FOIL
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00100029AM22
RA File Number	05AA04018575 AM22
Licence No and Date	0511002791/25/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 22.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	139 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00103142AM22
RA File Number	03AA04012394 AM22
Licence No and Date	0311004147/30/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that applicant's reply of deficiency letter has been received. Therefore, the Committee decided to forward the applicant's reply to concerned TE for examination & comments.	

The case stands deferred.

Case No.	140 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	REEP INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00106047AM22
RA File Number	04AA04004048 AM22
Licence No and Date	0411000929/03/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 21.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	141 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	REEP INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00106067AM22
RA File Number	04AA04004054 AM22
Licence No and Date	0411000935/03/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 21.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	142 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	REEP INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00106071AM22
RA File Number	04AA04004055 AM22
Licence No and Date	0411000936/03/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.05.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 22.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	143 / NC/2/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	VINEY CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00107050AM22
RA File Number	33AA04001642 AM22
Licence No and Date	3311000270/04/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 04.04.2022 followed by reminders on 03.05.2022 & 18.05.2022 were issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 22.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	144 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00126070AM22
RA File Number	08AA04009205 AM22
Licence No and Date	0811001883/28/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.05.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 22.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	145 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00126336AM22
RA File Number	03AA04030005 AM22
Licence No and Date	0311004990/29/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 25.05.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 22.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	146 / NC/2/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00128228AM22
RA File Number	04AA04006845 AM22
Licence No and Date	0411001060/01/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 followed by reminders on 06.05.2022 & 21.05.2022 were issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 21.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	147 / NC/2/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00134465AM22
RA File Number	522404000038 AM21
Licence No and Date	5211000970/08/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 01.04.2022 followed by reminders on 03.05.2022 & 18.05.2022 were issued to the applicant for providing certain information. Further, in this regard, final reminder letter was also issued on 21.06.2022 to the applicant. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	148 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	P.K.STEEL AND METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00151042AM22

RA File Number	05AA04064265 AM22
Licence No and Date	0511003923/30/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00153349AM22
RA File Number	05AA04067325 AM22
Licence No and Date	0511003977/03/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	150 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00152698AM22
RA File Number	02AA04017663 AM22
Licence No and Date	0211001021/03/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	151 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred

Party Name	ELCON ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00153919AM22
RA File Number	05AA04062578 AM22
Licence No and Date	0511003984/04/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00153929AM22
RA File Number	09AA04007727 AM22
Licence No and Date	0911001312/04/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	153 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00154858AM22
RA File Number	05AA04064722 AM22
Licence No and Date	0511004021/05/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00155483AM22
RA File Number	04AA04020292 AM22
Licence No and Date	0411001258/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00155629AM22
RA File Number	04AA04016525 AM22
Licence No and Date	0411001259/06/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the comments given by DPIIT vide U. O. No. P-47011/119/2019-TSW dated 17.05.2022. The case was discussed in the meeting and the Committee decided to seek an opinion of Consultant (TEC-3) in this matter.	
The case stands deferred.	

Case No.	156 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00155669AM22
RA File Number	04AA04015969 AM22
Licence No and	0411001267/06/08/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00155747AM22
RA File Number	04AA04019002 AM22
Licence No and Date	0411001277/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00157419AM22
RA File Number	02AA04018401 AM22
Licence No and Date	0211001051/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

HQ File Number	HQRNORM APPLY 00158238AM22
RA File Number	05AA04068040 AM22
Licence No and Date	0511004068/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	160 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00158556AM22
RA File Number	05AA04068063 AM22
Licence No and Date	0511004071/10/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	161 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00159676AM22
RA File Number	05AA04069327 AM22
Licence No and Date	0511004097/11/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred

Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00160816AM22
RA File Number	04AA04020820 AM22
Licence No and Date	0411001307/12/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	163 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00161424AM22
RA File Number	03AA04034821 AM22
Licence No and Date	0311006131/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MEHTA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00162224AM22
RA File Number	03AA04051215 AM22
Licence No and Date	0311006153/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00163987AM22
RA File Number	32AA04016918 AM22
Licence No and Date	3211001450/16/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/2/MEET/Jun/202223/6
Case Status	Case Approved
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00163915AM22
RA File Number	52AA04013226 AM22
Licence No and Date	5211001176/16/08/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under:	
1. The quantity of import items may be allowed on net to net basis with accountability clause .	
RA concerned may take suitable consequential action accordingly.	

Case No.	167 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00164582AM22
RA File Number	05AA04070935 AM22

Licence No and Date	0511004156/17/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	168 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00165307AM22
RA File Number	05AA04070749 AM22
Licence No and Date	0511004169/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00165651AM22
RA File Number	07AA04004889 AM22
Licence No and Date	0711001737/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00165757AM22
RA File Number	04AA04022066 AM22
Licence No and Date	0411001336/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00166642AM22
RA File Number	05AA04071487 AM22
Licence No and Date	0511004235/19/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00168712AM22
RA File Number	32AA04017271 AM22
Licence No and Date	3211001479/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	173 / NC/2/MEET/Jun/202223/6
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Case Status	Case Deferred
Party Name	PRIYANKA (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00168915AM22
RA File Number	05AA04071680 AM22
Licence No and Date	0511004253/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00168201AM22
RA File Number	03AA04057783 AM22
Licence No and Date	0311006324/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00168270AM22
RA File Number	04AA04022203 AM22
Licence No and Date	0411001349/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	176 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00169668AM22
RA File Number	09AA04010134 AM22
Licence No and Date	0911001414/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00169781AM22
RA File Number	34AA04006705 AM22
Licence No and Date	3411001000/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00169783AM22
RA File Number	34AA04006658 AM22
Licence No and Date	3411001001/24/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	179 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	VIMAL PETROTHIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00170071AM22
RA File Number	05AA04069034 AM22
Licence No and Date	0511004303/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	180 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LEONI CABLE SOLUTIONS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00170417AM22
RA File Number	31AA04025665 AM22
Licence No and Date	3111000546/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00171365AM22

RA File Number	05AA04072812 AM22
Licence No and Date	0511004336/26/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	182 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00172253AM22
RA File Number	34AA04006783 AM22
Licence No and Date	3411001033/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00172341AM22
RA File Number	04AA04022634 AM22
Licence No and Date	0411001376/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00172347AM22
RA File Number	09AA04010782 AM22
Licence No and Date	0911001435/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00172358AM22
RA File Number	03AA04068850 AM22
Licence No and Date	0311006506/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	186 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LORBAX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00172450AM22
RA File Number	05AA04072432 AM22
Licence No and Date	0511004377/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	187 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00174278AM22
RA File Number	03AA04068897 AM22
Licence No and Date	0311006584/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	188 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00173912AM22
RA File Number	56AA04003995 AM22
Licence No and Date	5611000467/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	189 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00173913AM22
RA File Number	56AA04004297 AM22
Licence No and Date	5611000468/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00173914AM22
RA File Number	56AA04001249 AM22
Licence No and Date	5611000470/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	191 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	STERLITE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00174580AM22
RA File Number	03AA04071162 AM22
Licence No and Date	0311006601/01/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	192 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00175801AM22
RA File Number	05AA04072941 AM22
Licence No and Date	0511004449/02/09/2021
Norms Committee Decision:	

The committee considered the case as per agenda and noted that the case pertains to NC-V. Therefore, the Committee decided to transfer the case to NC-V.

Case No.	193 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00175818AM22
RA File Number	34AA04006850 AM22
Licence No and Date	3411001055/02/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	194 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00176276AM22
RA File Number	07AA04024946 AM22
Licence No and Date	0711001833/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	195 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00176489AM22

RA File Number	05AA04075374 AM22
Licence No and Date	0511004512/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	196 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00176513AM22
RA File Number	56AA04004034 AM22
Licence No and Date	5611000484/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	197 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00177795AM22
RA File Number	07AA04024869 AM22
Licence No and Date	0711001859/06/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	198 / NC/2/MEET/Jun/202223/6
Case Status	Case Rejected
Party Name	VON ROLL (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00183315AM22
RA File Number	07AA04026459 AM22
Licence No and Date	0711001900/14/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 13.05.2022 followed by reminders on 28.05.2022 & 12.06.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	199 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00184785AM22
RA File Number	05AA04082160 AM22
Licence No and Date	0511004767/15/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that applicant's reply of deficiency letter has been received. Therefore, the Committee decided to forward the applicant's reply to concerned TE for examination & comments. The case stands deferred.	

Case No.	200 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	R.K. TEXPARTS
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00184787AM22
RA File Number	24AA04010291 AM22

Licence No and Date	2411000877/15/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00188725AM22
RA File Number	05AA04083423 AM22
Licence No and Date	0511004825/20/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00203359AM22
RA File Number	03AA040108219 AM22
Licence No and Date	0311007489/05/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00264070AM22
RA File Number	03AA040123930 AM22
Licence No and Date	0311008824/24/11/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	204 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	RPK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00338931AM22
RA File Number	31AX04000055 AM22
Licence No and Date	3111000939/01/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00338932AM22
RA File Number	05AX04000634 AM22
Licence No and Date	0511008470/01/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	206 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00339830AM22
RA File Number	06AX04000078 AM22
Licence No and Date	0611001121/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	207 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00339841AM22
RA File Number	06AX04000079 AM22
Licence No and Date	0611001117/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	208 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00340154AM22
RA File Number	04AX04000167 AM22
Licence No and Date	0411002550/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	EASTMAN AUTO & POWER LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00340228AM22
RA File Number	05AX04000733 AM22
Licence No and Date	0511008501/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	210 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00340560AM22
RA File Number	06AX04000073 AM22
Licence No and Date	0611001123/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00340594AM22
RA File Number	02AX04000123 AM22
Licence No and Date	0211001914/02/02/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	212 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	OASIS CONNECTIVITY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00341629AM22
RA File Number	05AX04000780 AM22
Licence No and Date	0511008547/03/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00342484AM22
RA File Number	02AX04000124 AM22
Licence No and Date	0211001919/03/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	214 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00343640AM22
RA File Number	02AX04000130 AM22

Licence No and Date	0211001924/04/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	215 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00343727AM22
RA File Number	04AX04000180 AM22
Licence No and Date	0411002585/04/02/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	216 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00345886AM22
RA File Number	03AX04000879 AM22
Licence No and Date	0311011166/07/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	217 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00346179AM22
RA File Number	05AX04000817 AM22
Licence No and Date	0511008655/07/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00346187AM22
RA File Number	05AX04000872 AM22
Licence No and Date	0511008656/07/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	FABEX STEEL STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00347486AM22
RA File Number	09AX04000165 AM22
Licence No and Date	0911002484/08/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/2/MEET/Jun/202223/6
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Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00347588AM22
RA File Number	34AX04000231 AM22
Licence No and Date	3411001780/08/02/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	221 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000017AM23
RA File Number	05AX04001535 AM22
Licence No and Date	0511011542/01/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000049AM23
RA File Number	03AX04002108 AM22
Licence No and Date	0311013581/04/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000051AM23
RA File Number	04AX04000410 AM22
Licence No and Date	0411003027/04/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	224 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000076AM23
RA File Number	07AX04000533 AM22
Licence No and Date	0711003614/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	225 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000079AM23
RA File Number	07AX04000532 AM22
Licence No and Date	0711003615/05/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	226 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000069AM23
RA File Number	07AX04000608 AM22
Licence No and Date	0711003608/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	227 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000089AM23
RA File Number	07AX04000531 AM22
Licence No and Date	0711003639/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	228 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000090AM23
RA File Number	07AX04000530 AM22

Licence No and Date	0711003640/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	229 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000091AM23
RA File Number	07AX04000004 AM23
Licence No and Date	0711003641/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000105AM23
RA File Number	03AX04002057 AM22
Licence No and Date	0311013695/07/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/2/MEET/Jun/202223/6
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Case Status	Case Deferred
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000126AM23
RA File Number	05AX04000019 AM23
Licence No and Date	0511011663/07/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	232 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000140AM23
RA File Number	02AX04000007 AM23
Licence No and Date	0211002229/08/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000130AM23
RA File Number	04AX04000327 AM22
Licence No and Date	0411003050/08/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000203AM23
RA File Number	07AX04000567 AM22
Licence No and Date	0711003704/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000207AM23
RA File Number	02AX04000167 AM22
Licence No and Date	0211002253/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000208AM23
RA File Number	34AX04000038 AM23
Licence No and Date	3411002115/12/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	237 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000209AM23
RA File Number	34AX04000040 AM23
Licence No and Date	3411002116/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	238 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000232AM23
RA File Number	02AX04000025 AM23
Licence No and Date	0211002255/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MERCURY INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000235AM23
RA File Number	06AX04000020 AM23

Licence No and Date	0611001286/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	240 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000214AM23
RA File Number	10AX04000014 AM23
Licence No and Date	1011001031/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	241 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	GARG ASSOCIATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000218AM23
RA File Number	05AX04001415 AM22
Licence No and Date	0511011863/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	242 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00000221AM23
RA File Number	34AX04000039 AM23
Licence No and Date	3411002122/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000292AM23
RA File Number	05AX04001189 AM22
Licence No and Date	0511011924/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000312AM23
RA File Number	03AX04002016 AM22
Licence No and Date	0311013988/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	245 / NC/2/MEET/Jun/202223/6
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Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000330AM23
RA File Number	07AX04000546 AM22
Licence No and Date	0711003741/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	246 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000334AM23
RA File Number	07AX04000036 AM23
Licence No and Date	0711003754/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000344AM23
RA File Number	02AX04000030 AM23
Licence No and Date	0211002283/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000373AM23
RA File Number	34AX04000066 AM23
Licence No and Date	3411002155/22/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	249 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000378AM23
RA File Number	03AX04000314 AM23
Licence No and Date	0311014091/22/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	250 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000380AM23
RA File Number	03AX04000315 AM23
Licence No and Date	0311014093/22/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	251 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000814AM23
RA File Number	04AX04000066 AM23
Licence No and Date	0411003297/17/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	252 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000840AM23
RA File Number	07AX04000058 AM23
Licence No and Date	0711003997/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	253 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000841AM23
RA File Number	07AX04000064 AM23

Licence No and Date	0711003998/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	254 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000842AM23
RA File Number	07AX04000066 AM23
Licence No and Date	0711003999/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	255 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000843AM23
RA File Number	07AX04000065 AM23
Licence No and Date	0711004001/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	256 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00000819AM23
RA File Number	07AX04000061 AM23
Licence No and Date	0711003992/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	257 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000844AM23
RA File Number	07AX04000067 AM23
Licence No and Date	0711004002/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	258 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000836AM23
RA File Number	07AX04000060 AM23
Licence No and Date	0711003995/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	259 / NC/2/MEET/Jun/202223/6
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Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000854AM23
RA File Number	02AX04000099 AM23
Licence No and Date	0211002417/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	260 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000837AM23
RA File Number	07AX04000070 AM23
Licence No and Date	0711003994/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	261 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000855AM23
RA File Number	04AX04000126 AM23
Licence No and Date	0411003305/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	262 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000839AM23
RA File Number	07AX04000063 AM23
Licence No and Date	0711003996/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	263 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000872AM23
RA File Number	03AX04000485 AM23
Licence No and Date	0311014837/19/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	264 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000889AM23
RA File Number	07AX04000179 AM23
Licence No and Date	0711004038/20/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	265 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000890AM23
RA File Number	04AX04000352 AM22
Licence No and Date	0411003325/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	266 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000892AM23
RA File Number	09AX04000106 AM23
Licence No and Date	0911003031/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	267 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	KALZIP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000895AM23
RA File Number	05AX04000428 AM23

Licence No and Date	0511012683/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	268 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000911AM23
RA File Number	04AX04000120 AM23
Licence No and Date	0411003331/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000913AM23
RA File Number	04AX04000121 AM23
Licence No and Date	0411003334/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	270 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00000916AM23
RA File Number	04AX04000125 AM23
Licence No and Date	0411003338/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	271 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000917AM23
RA File Number	04AX04000122 AM23
Licence No and Date	0411003339/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	272 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000957AM23
RA File Number	03AX04000812 AM23
Licence No and Date	0311014983/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	273 / NC/2/MEET/Jun/202223/6
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Case Status	Case Deferred
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000959AM23
RA File Number	05AX04000547 AM23
Licence No and Date	0511012772/24/05/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ask the applicant to furnish the following information as per comments of the TE: 1. Net weight of import item glass woven fabric. 2. Net content of both import item in export. 3. Details of indigenous input with quantity. 4. Wastage in the manufacturing process. The case is deferred.	

Case No.	274 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000963AM23
RA File Number	07AX04000196 AM23
Licence No and Date	0711004081/24/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	275 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

HQ File Number	HQRNORM APPLY 00000964AM23
RA File Number	07AX04000241 AM23
Licence No and Date	0711004082/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	276 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000966AM23
RA File Number	04AX04000165 AM23
Licence No and Date	0411003361/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	277 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000967AM23
RA File Number	04AX04000164 AM23
Licence No and Date	0411003362/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	278 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred

Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00000974AM23
RA File Number	08AX04000076 AM23
Licence No and Date	0811004998/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	279 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001009AM23
RA File Number	07AX04000240 AM23
Licence No and Date	0711004104/26/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Details of export product in terms of design, calculations and brief note about product. 2. Quantity of import items required for manufacturing one unit of export product for each export item. (Share excel sheet) 3. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Share excel sheet) 4. Wastage claimed in the manufacturing process. (Share excel sheet) 5. Justification of wastage. The case stands deferred.	

Case No.	280 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	EMMVEE PHOTOVOLTAIC POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001011AM23

RA File Number	07AX04000178 AM23
Licence No and Date	0711004106/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	281 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001007AM23
RA File Number	04AX04000181 AM23
Licence No and Date	0411003379/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	282 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001041AM23
RA File Number	04AX04000148 AM23
Licence No and Date	0411003392/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	283 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001021AM23
RA File Number	04AX04000189 AM23
Licence No and Date	0411003384/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	284 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001022AM23
RA File Number	04AX04000182 AM23
Licence No and Date	0411003385/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	285 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001036AM23
RA File Number	04AX04000188 AM23
Licence No and Date	0411003389/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	286 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001040AM23
RA File Number	02AX04000112 AM23
Licence No and Date	0211002454/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE	

Case No.	287 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001049AM23
RA File Number	03AX04000871 AM23
Licence No and Date	0311015074/28/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	288 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001089AM23
RA File Number	07AX04000274 AM23
Licence No and Date	0711004139/31/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	289 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001093AM23
RA File Number	52AX04000128 AM23
Licence No and Date	5211002562/31/05/2022
Norms Committee Decision:	
1. Case deferred for comments of TE.	

Case No.	290 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001094AM23
RA File Number	52AX04000130 AM23
Licence No and Date	5211002563/31/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	291 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	AMTRAN MAGNETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001096AM23
RA File Number	34AX04000191 AM23
Licence No and Date	3411002323/31/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	292 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001127AM23
RA File Number	34AX04000173 AM23
Licence No and Date	3411002306/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	293 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001140AM23
RA File Number	07AX04000223 AM23
Licence No and Date	0711004154/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	294 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001126AM23
RA File Number	34AX04000192 AM23

Licence No and Date	3411002324/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	295 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001145AM23
RA File Number	03AX04000761 AM23
Licence No and Date	0311015190/02/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	296 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	CHAMBAL ALUMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001153AM23
RA File Number	13AX04000059 AM23
Licence No and Date	1311001249/02/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	297 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00001160AM23
RA File Number	05AX04000577 AM23
Licence No and Date	0511012966/02/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that Consultant (TEC-1) has given comments on few of import items on DGFT Portal. The case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-3) for comments on rest of the import items. The case stands deferred.	

Case No.	298 / NC/2/MEET/Jun/202223/6
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022
HQ File Number	HQRNORM APPLY 00001177AM23
RA File Number	03AX04000935 AM23
Licence No and Date	0311015232/03/06/2022
Norms Committee Decision: Case deferred for comments of TE	

Case No.	299 / NC/2/MEET/Jun/202223/6					
Case Status	Case Approved					
Party Name	GAVIRANGA ENTERPRISES					
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202223/ 6 and 28/06/2022					
HQ File Number	HQRNORM APPLY 00001180AM23					
RA File Number	07AX04000286 AM23					
Licence No and Date	0711004182/03/06/2022					
Norms Committee Decision:						
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MeitY given vide email dated 23.06.2022 as under:						
ITCHS	Export Item	Export	Sl.	ITCHS	Import Item	Recommended

Code		Quantity	No.	Code		Quantity
85043100	Other Transformers: Having A Power Handling Capacity Not Exceeding 1 KVA (B-19 Elect-Ronic)	22000 Number	1	85049010	EI 54.0 X 45 Laminations	8250 Kgs with nil wastage
			2	85049010	EI 54 x 25.5mm SS Coil Former	22000 Number with nil wastage
			3	85049010	EI 54 x 25.5mm Shroud (Set of 2 pcs)	22000 Number with nil wastage

RA concerned may take suitable consequential action accordingly.